NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 398, 276/2017 with C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

Name of the Company:

Kusum B Kumar & Ors.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** RITU SHAH FOR THAKKAR AND PAHWA 3. PRIYAL SHAM for Mr. Ankit Skole Petitians 4. Mr. Sanjan wala Ser. Adv. Petitioner 5. MrAnkit Shah Petitionen **ORDER**

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Ms. Priyal Shah with Learned Advocate Mr. Ankit Shah present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

IA 379/2017 is allowed.

Petitioner to carry out amendment and serve the amendment copy to all the Respondents including proposed respondents.

Proposed respondent shall file his reply, if any, within one week serving a copy in advance to other side.

Interim order shall continue till next date of hearing.

List the matter on 15.02.2018 for hearing.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 24th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL